(b) what are the facilities provided by Government to the pilgrims within India and to the persons going on a pilgrimage to the Pashupatinath Mahadeva Temple in Nepal?]

पर्यटन और नागर मानन मंत्री (डा० कर्ण सिंह) (क) जी, नही।

(ख) केर्न्द्रीय पर्यटन विभाग के पास इस प्रयोजन के लिये नियत की गयी कोई धनराशि नही है, परन्त बोधगया तथा रामेश्वरम् जैसे कुछ क्षेत्रो की विभिन्न सामान्य स्कीमो के अतर्गत सहायता की गयी है। राज्यों की पाचवी योजनाश्रों मे भी तीर्थय।त्रियों के ियं सुविधात्रों की वद्धि करने के लिये धन की व्यवस्था की जा रही ह।

नेपाल मे पश्पितनाथ महादेव मदिर की तीर्थयात्रा करने वाले नोगा के लिये सविधास्रो की व्यवस्था करना नेपाल सरकार की जिम्मेदारी है।

†¡THE MINISTER OF TOURISM AND AVIATION (DR **KARAN** CIVIL SINGH): (a) No, Sir

(b) No funds are earmarked with Central Department of Tourism for this purpose, but certain areas such as Bodh Gava and Rameshwaram have been help ed under various general schemes Funds are also being provided in the State's Fifth Plans for augmenting facilities for pilgrims

Facilities for pilgrims visiting Pashupatinath Mahadeva Temple in Nepal is the responsibility of the Government of Nepal.]

Income Tax Payers

*694 SHRI N K SHEJWALKAR Will the Minister of FINANCE be pleased to state :-

number of income-tax payers whose individual yearly income has been

shown in the returns as more than Rs 7 lakhs in any one of the last three as-essment years, and

(b) whether any of these tax-payers have received any income from any foreign country if so the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K R GANESH) (a) and (b) The number of individuals who have been assessed on an income of more than Rs 7 lakhs during assesøment years 1970-71, 1971-72 and 1972-73 and information regarding assessed foreign income of these persons, is being collected and will be laid on the Table of the House, as early as possible

Export made by M/s. Coca-Cola Export Corporation

*695 SHRI NIREN GHOSH:

SHRI K Ρ SUBRAMANIA MENON

SHRI HARSH DEO MALA-VIYA

SHRI NAGESHWAR PRASAD SHAHI

Will the Minister of COMMERCE be pleased to state.

- (a) the value of exports made by M/8 Coca-Cola Export Corporation during the years 1969-70, 1970-71, 1971-72 and 1972-
- (b) the break-up of their exports with regard to the following heads namely.—
 - (1) products manufactured indigenously, and
 - (II) commodities procured from the market.
- (c) whether it is a fact that their exports included traditional items like cashew-nuts guar gum, tea and coffee and
- (d) it so, the quantity of these items exported during the above period and the value thereof?

^{†[]} English translation.